

Notification of the Ministry of Home Affairs

गृह मंत्रालय में राज्य मंत्री (श्री हंसराज गंगाराम अहीर): महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ:-

Under sub-section (5) of Section 35 of the Unlawful Activities (Prevention) Act, 1967, a copy (in English and Hindi) of the Ministry of Home Affairs Notification No. S.O. 6313 (E), dated the 26th December, 2018, adding the Khalistan Liberation Force and all its manifestations at serial No. 40 in the First Schedule to the Unlawful Activities (Prevention) Act, 1967. [Placed in Library. See No. L.T.11061/16/19]

I. Notifications of the Ministry of Home Affairs

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS; AND THE MINISTER OF STATE IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI VIJAY GOEL): Sir, on behalf of Shri Kiren Rijju, I lay on the Table—

A copy each (in English and Hindi) of the following Notifications of the Ministry of Home Affairs, under article 309 of the Constitution of India:—

- (1) G.S.R. 376, dated the December 2 - December 8, 2018 (Weekly Gazette), publishing the Ministry of Home Affairs, National Fire Service College, Nagpur, Fire and Rescue Operator (Group 'C' post) Recruitment Rules, 2018.
- (2) G.S.R. 377, dated the December 2 - December 8, 2018 (Weekly Gazette), publishing the National Fire Service College, Nagpur, Stenographer Grade-II (Group 'C' post) Recruitment Rules, 2018.
- (3) G.S.R. 378, dated the December 2 - December 8, 2018 (Weekly Gazette), publishing the National Fire Service College, Nagpur, Leading Fireman (Group 'C' post) Recruitment Rules, 2018.
- (4) G.S.R. 379, dated the December 2 - December 8, 2018 (Weekly Gazette), publishing the Ministry of Home Affairs, Directorate General of Fire Services, Civil Defence and Home Guards, Deputy Fire advisor Recruitment Rules, 2018.

[Placed in Library. See No. L.T.10929/16/19]

II. Report and Accounts (2017-18) of Airports Economic Regulatory Authority of India, New Delhi and related papers

SHRI VIJAY GOEL: Sir, on behalf of Shri Jayant Sinha, I lay on the Table, a copy each (in English and Hindi) of the following papers:—